

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2022

TO BE ANSWERED ON 19th DECEMBER, 2022/AGRAHAYANA 28, 1944 (SAKA)

COMMODITY EXCHANGES

2022.: SHRI NARANBHAI KACHHADIYA
SHRI PARBATBHAI SAVABHAI PATEL

Will the Minister of FINANCE be pleased to state:

- a) the number of commodity exchanges and multi-commodity exchanges that are in existence and functioning at present;
- b) the number of notified commodities being traded in them;
- c) whether these exchanges have led to unjustified increase in the price of pulses and if so, the details thereof and the reaction of the Government thereto; and
- d) whether the Government propose to review the functioning of these exchanges and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FINANCE
(SH. PANKAJ CHAUDHARY)

- a) At present, there are four stock exchanges having commodity derivatives segment viz, Multi Commodity Exchange of India Limited (MCX), National Commodity & Derivatives Exchange Limited (NCDEX), Bombay Stock Exchange Limited (BSE) and National Stock Exchange of India Limited (NSE).
- b) 91 commodities have been notified under the Securities Contracts (Regulation) Act, 1956, vide Gazette notification dated 27.9.2016, on which the stock exchanges can launch commodity derivatives contracts, pursuant to the approval of the Securities and Exchange Board of India (SEBI). Out of these 91 commodities, the contracts are presently traded on 27 commodities/commodity complexes.
- c) The Consumer Food Price Inflation (CFPI) has declined from 7.01 % in October, 2022 to 4.67 % in November, 2022. The all-India average retail prices of the pulses have not exhibited any sharp and consistent increase in recent months.
- d) The Commodity Exchanges are regulated by SEBI in accordance to its Regulations and their governance framework is reviewed by SEBI from time to time.
